

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/101(KB)2021
IA(I.B.C)/697(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	SHREE SHANKAR SAW MILL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance VC and Physical (Hybrid) Mode

Mr. Sourav Jain, Adv.

] For the Liquidator

ORDER

1. Ld. Counsel for the liquidator present.
2. IA(I.B.C)/697(KB)2024
 - a. This IA has been filed by the liquidator for placing on record the Progress Report which is at Page No.14 onwards. This IA is accompanied by an affidavit of liquidator is at Page No.12. This Progress Report is taken on record and this IA is accordingly allowed and disposed of to the extent mentioned above.
3. Post this matter on **06.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**